GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO- 3536

ANSWERED ON- 02/04/2025

Impact of protest on Universities

3536 Smt. Rajani Ashokrao Patil:

Will the Minister of *Education* be pleased to state:

- (a) the number of Universities and Colleges that have been affected by the recent protests and violence, the details thereof, State-wise;
- (b) the steps taken by Government to ensure that the academic calendar is not disrupted and that students are able to complete their studies without interruption; and
- (c) the details of the measures taken by Government to promote academic freedom and to protect the rights of students and teachers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

- (a): The University Grants Commission (UGC) has informed that no such comprehensive data is available with it.
- (b): The UGC vide its letter dated 15.04.2024, has requested all Higher Education Institutions (HEIs) for compliance of the Academic Calendar specified through UGC Regulations. HEIs have been accordingly requested to announce their academic calendar, giving the schedules for all its activities during the year, and also adhere to the timeline for the commencement of the academic session, exam schedule, and declaration of results, etc, as prescribed by UGC or the relevant Statutory Regulatory Councils, wherever applicable.
- (c): The universities are autonomous bodies established under their respective Acts and governed by provisions of the Act and Statues, and Ordinances made thereunder.

Further, to promote academic freedom, UGC has notified the UGC (Categorisation of Universities (Only) for Grant of Graded Autonomy) Regulations, 2018 and UGC (Conferment of Autonomous Status Upon Colleges and Measures for Maintenance of Standards in Autonomous Colleges) Regulations, 2023.

To make the students aware of their rights, UGC has issued the Guidelines for Students' Entitlement. UGC has also notified the UGC (Redressal of Grievances of Students) Regulations, 2023 which provides redressal mechanism for grievances of students and protect their rights.
